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LOK SABHA

Wedneday, August 21, 1963 Sravana 30, 1885 (Saka).

> The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER IN THE CHAIR] ORAL ÁNSWERS TO QUESTIONS

Vivian Bose Commission's Recommendations

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Shri Bhagwat Jha Azad: Shri Bhakt Darshan: Shri Yashpal Singh: Shri Bishanchander Seth: Shri Hari Vishnu Kamath:

*186. ∠ Shri D. C. Sharma: Shri Ravindra Varma: Shri Morarka:

Shri Sarjoo Pandey:

Shri Prakash Vir Shastri:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the inquiry into the leakage of the first part of the conreport of the Attorney **fidential** General and Mr. Vishwanath Shastri on the Vivian Bose Commission's recommendations has been completed: and
 - (b) if so, the findings thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b); The enquiry has been completed. It has not been possible to find out how the leakage occurred.

Shri Bhagwat Jha Azad: May I know what was the machinery of the Government that failed to find out the leakage and do the Government propose to have any machinery to find out the leakage again?

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The Minister of Home Affairs (Shri Lal Bahadur Shastri): I would like to say that no other machinery can find out the leakage. As to agency was used, I would very much like that I may not be asked to disclos it. But if the Members so desire, I shall do so. It would be better if no further inquiry is made in regard to the agency which looked into matter.

Shri Bhagwat Jha Azad: know whether the Government tightening up its measures so as to be warned in future that such important documents and many more that always there would not have chance to go to the open market like that which happened in this leakage case?

Shri Lal Bahadur Shastri: Yes, Sir; I entirely agree. It is essential that we should take all necessary precautions in this regard. But this matter is so delicate and so difficult that in spite of several steps which the Government have taken, the have not stopped.

श्री भक्त दर्शन: मैं यह जानता चाहता हं कि इस जांच के सम्बन्ध में कितने व्यक्तियों े से पूछताछ की गई ग्रौर कितने स्थानों की तालांशियां ली गईं, ग्रीर क्या उन के ग्रन्दर कोई सामग्री मिली जिस के ग्राधार पर ग्रागे चला जा सकता है?

श्री लाल बहादूर शास्त्री: पूछताछ तो बहत से म्रादिमयों से की गई। तालाशियां लेने की कोई गंजाइश नहीं थी क्योंकि उस में से कुछ निकलता नहीं।

श्री यशपाल सिंह : क्या सरकार को कोई ऐसी रिपोर्ट मिली है कि इन दफ्तरों में जासूस काम कर रहे हैं जो कि लीकेज करते हैं?

श्री लाल बहादुर शास्त्री : इस काम के लिये जासूस की जरूरत नहीं थी।

Shri Hari Vishnu Kamath: It is rather strange that the Home Minister does not wish to disclose even the machinery which was appointed to investigate the matter. We do not want to ask the names of persons. But we want to know what machinery was appointed. May I ask pointedly whether the Special Police Establishment had any hand in the investigation and may I know what further agency was entrusted with this task and whether.

Mr. Deputy Speaker: Combining three questions.

Shri Hari Vishnu Kamath: Because it has all followed from his answer. My question is this: Has the Government been able to ascertain the identity of Mehr Chand Khanna who forwarded these copies of the first report to many Members of the House? Was it a bogus name and address, just a decoy to put police off the scent?

Shri Lal Bahadur Shastri: Weil, we made enquiries from Shri Mehr Chand Khanna....

Shri Hari Vishnu Kamatli: Who was that Mehr Chand Khanna?

Shri Lal Bahadur Shastri....our Minister and we find that it was a faked name. Our Minister had nothing to do with that.

Shri Hari Vishnu Kamath: The address was also given on that letter. Was any attempt made to find out that?

Shri Lal Bahadur Shastii. I do not exactly remember if the address was also there. But in any case Mehr Chand Khanna....

Shri Tyagi: How is it that the Hon. Member knows everything about that letter? Was he party to it?

Shri D. C. Sharma: Some years ago, some budget leakage took place. The persons who were responsible for that were apprehended and prosecuted.

May I know if the same procedure was applied to this kind of leakage?

Shri Lal Bahadur Shastri: Action cannot be taken on doubt and suspicoin. Unless there is a prima facte evidence, Government cannot take action.

श्री सरजू पांडेय : मैं यह जानना चाहता हूं कि इस जांच का काम किस को सौंपा गया था, श्रीर क्या यह बात सही है कि जांच में ज्यादा पूछताछ इस लिये नहीं कराई गई कि इस में बड़े बड़े लोगों का हाथ है ? मेरा मतलब यह है कि कहीं ऐसा तो नहीं था कि इस में बड़े बड़े लोगों के फंसने की सम्भावना थी इस लिये पूरी जांच नहीं कराई गई ?

श्री लाल बहादुर ज्ञास्त्री: यह तो पता नहीं कि इस में बड़े बड़े ग्रादिमयों का ाथ था। मगर छोटे ग्रादमी भी कभी गलती कर जाते हैं, मेरे जैसे कद के।

श्री हरि विष्णु कामत : कद के नहीं, दिल ग्रीर दिमाण के छोटे या बडे।

श्री साल बहादुर शास्त्री: लेकिन जहां तक एजेन्सी की बात है मैंने उस के सम्बन्ध में निवेदन किया, श्रीर कामत साहब ने भी उस को मानने की कृपा की।

श्रीहरिविष्णुकामतः मैंने उस पर श्राश्चर्यजाहिर किया है।

Shri Daji: Last time when the question came up, we were told that the document emanated from the office of the Attorney-General and the Law Ministry and the Commerce Ministry. These were the only three offices through which the document passed efficially. Was it found that the document had gone officially anywhere else, or only these three were the exclusive two mers of the document?

Shri Lal Bahadur Shastri: As far as I know, it went to one or two other Ministries; but it is true that mainly these two Ministries were concerned the names of which have been mentioned by the hon. Member.

Shri Sham Lal Saraf: May I know if any special tightening-up measures have been taken in this behalf in order to stop recurrence of such leakage of secrets and, if so, what they are?

Shri Lal Bahadur Shastri: Yes, we did and we have taken various steps, but it must be admitted that we have not fully succeeded. I may say that leakages have taken place and do take place in other countries which have much bigger intelligence and other departments.

श्री विभूति मिश्रः क्या यह सही है कि सरकारी दफ्तरों में ऐसे ब्रादमी भरे पड़े हैं जो सरकार के गुप्त कागजों का लीकेज करते हैं? ऐसे लोगों के खिलाफ सरकार क्या कोई कार्रवाई करने की बात सोच रही है?

भी लाल बहादुर शास्त्री: बहुत से सरकारी काम करने वालों के खिलाफ कार्रवाई की गई है, मुकदमे चले हैं, सजायें भी हुई हैं। लेकिन बात यह है कि किसी पूछताछ में कोई पकड़ में ग्राता है तभी कुछ उस के विरुद्ध हो सकता है।

Vital Stastistics

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| Shri Yashpal Singh: | Shri Bishanchander Seth: | Shri Bibhuti Mishra:

Shri Basumatari:

*181. \langle Shri Rameshwar Tantia \\ Shri Surendra Pal Singh: \\ Shri Bhagwat Jha Azad: \\ Shri Sham Lal Saraf:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that a proposal is under consideration for improving the system of registration of vital statistics which will serve as a true index of the growth and trend of population;
 - (b) if so, the main features thereof;

- (c) whether it is also a fact that a Working Group has been set up to study the programme prepared by the Registrar General; and
- (d) if so, the decisions taken by the above mentioned group?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Yes.

- (b) The main features of the proposed Scheme are:
 - (1) Enactment of a Central Act for regulating registration in the States.
 - (2) A six-year Scheme for
 - (i) strengthening better supervision and promotion of good registration at the periphery;
 - (ii) streamlining the collection and transmission of vital statistics at intermediate channels;
 - (iii) centralising compilation at the State headquarters;
 - (iv) setting up Model Registration in Rural Health Centres;
 - (v) strengthening of statistical units in municipalities for improving vital statistics;
 - (vi) conducting an annual sample survey of population and a continuous Sample Registration of Births and Deaths.
 - (c) Yes.
 - (d) The Working Group have generally accepted the main features of the scheme.

श्री यशपाल सिंह: क्या यह सही है कि जब कोई पिता अपने बच्चे को रजिस्टर कराने जाता है तो उस से ४० रु० कम्पलसरी डिपा-जिट फंड के लिये जाते हैं और २७ न० पै० बच्चे की कीमत मांगी जाती है।

Mr. Deputy-Speaker: Order, oider. What has that to do with this question? It has nothing to do with this.